

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA(CAA) NO.07/Chd/Hry/2017

In the matter of:

Scheme of Amalgamation of

M/s Cotys Buildcon Pvt. Ltd. & Ors.

... Applicant/Transferor Cos.

With

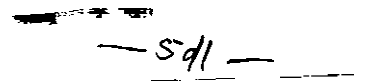
M/s Pariksha Builders & Developers Pvt. Ltd.

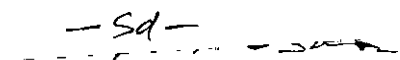
... Applicant/Transferee Co


Present: Mr. Praveen Gupta, Advocate for applicant-companies.

Learned counsel for applicant-companies seeks time to file affidavit of the
Authorised Representative(s) of applicant-companies stating therein about the other
Sectoral Regulator(s), if any, in respect of the applicant-companies.

Matter is adjourned for hearing to 26.05.2017. Affidavit be filed one day
before the next date.


(Justice R.P. Nagrath)
Member(Judicial)


(Deepa Krishan)
Member (Technical)


May 12, 2017
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